## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF-THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/671/(IB)/2017

NAME OF THE PETITIONER(S)

: NEWGEN DIGITAL WORKS PVT LTD

NAME OF THE RESPONDENT(S)

: I LOVE DIAMONDS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

for TK Bhaskae

Viksam P Jain Shwetha vasnderan

Counsel for the Respondent

Madhunither .T

- Robitioner

## ORDER

Counsels for both the parties are present and submitted the arguments in part. During the course of arguments, Counsel for the Applicant prayed for time to seek fresh instructions from the client. At request, time is enlarged. Put up on 12.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)